

कि इस बारे में मुख्य मंत्री, उत्तर प्रदेश से कोई पत्र आया हो। परन्तु जाहिर होता है कि मुख्य मंत्री ने अपने भाषण के दौरान में जो कि समाचार पत्रों में प्रकाशित हुआ था इस विषय में अपनी जाती राष्ट्र प्रकट की थी।

(ख) ऐसी कोई तजवीज सरकार के विचाराधीन नहीं है और न ही उस पर शीर किये जाने की सम्भावना है।

#### Eviction of a Tenant

\*2335. { Shri Ram Krishan Gupta:  
Shri Bhakt Darshan:

Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Starred Question No. 847 on the 11th December, 1958 and state:

(a) whether the private individual allotted a Government requisitioned house for running a hotel on a rent of Rs. 1,200 p.m. has been evicted; and

(b) if not, the reasons therefor?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) No, Sir.

(b) A statement is given below:—

#### STATEMENT

The premises No. 1, Man Singh Road, New Delhi were leased by the owner, Nawab Sir Mohammed Akbar Khan of Hoti, to Shri J. E. da Fonesca for five years, in the first instance, in December, 1939. These premises were requisitioned by Government in September 1941 for use as a residence for a Member of the Viceroy's Executive Council. It was, however, later decided to allow Shri Fonesca, who had been running a boarding house in the premises, to continue to run the establishment. Accordingly, an agreement permitting him to retain the premises for one year was executed. The agreement provided that the Government would have the right to allot accommodation in the establishment and to

fix the amount of payment to be made by such allottees.

2. A number of Government officers and members of the Diplomatic Corps have been staying in the establishment and the Government have been considering the question of renewal of the lease with Shri Fonesca. The property in question has been acquired by the Ministry of Rehabilitation under the Displaced Persons (Compensation and Rehabilitation) Act, 1954 and that Ministry have been proposing its sale by auction. However, this Ministry is also considering purchasing the property and the question of continuance of Shri Fonesca's lease is also under review.

#### Eviction of Squatters

\*2336. Shri D. C. Sharma: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the steps taken under the Public Premises (Eviction of Unauthorised Occupants) Act, 1958, to evict squatters in public premises in Delhi and New Delhi; and

(b) the results achieved so far?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) In 153 cases show cause notices have been served upto 15th April, 1959 by the estate officers in Delhi and New Delhi under Section 4(1) of the Act. In 6 cases out of these, orders of eviction have also been served under Section 5(1) of the Act. The other cases are being processed further in accordance with the provisions of the Act.

(b) Two houses in New Delhi have been vacated after receipt of show cause notices.

#### “बढ़ा होती”

\*२३३७. श्री भक्त दर्शन : क्या प्रधान मंत्री २३ फरवरी, १९५९ के तारकित प्रश्न संख्या ५३८ के उत्तर के संबंध में यह बताने

की कृपा करके कि विगत जाओ में चीनी [सैनिकों ने उत्तर प्रदेश के तिव्वत सीमावर्ती क्षेत्र में स्थित बड़ा होती के पठार तथा अन्य स्थानों पर जो कब्जा कर लिया था, उसके बारे में चीनी प्राधिकारियों से जो बातचीत चल रही थी उसका इस बीच क्या परिणाम निकला है ?

**बैदेशिक-कार्य उपमंत्री (श्रीमती लक्ष्मी बेनम)** इस विषय पर चीनियों के साथ जो बातचीत चल रही थी, उस पर अभी तक कोई फैसला नहीं हुआ है। यह निश्चय हुआ कि बाद में बातचीत कर से जारो को जाए।

#### Village Housing Projects

**4229. Shri Ram Krishan Gupta:** Will the Minister of Works, Housing and Supply be pleased to state the number of Village Housing Projects proposed to be allotted to Punjab during 1959-60 and for the remaining period of Second Five Year Plan?

**The Minister of Works, Housing and Supply (Shri K. C. Reddy):** The number of villages allotted to Punjab for setting up of Village Housing Projects during 1959-60 is 120 (including 60 allotted to them in the previous years) The allocation for the Plan period is 200 villages.

#### Mahatma Gandhi's Writings

**4230. Shri Ram Krishan Gupta:** Will the Minister of Information and Broadcasting be pleased to state the names of the States which have set up advisory bodies so far for collection of Mahatma Gandhi's writings?

**The Minister of Information and Broadcasting (Dr. Keskar):** Committees for collecting material for inclusion in the Collected Works of Mahatma Gandhi have been set up in Andhra Pradesh, Assam, Bihar, Bombay, Jammu and Kashmir, Madhya Pradesh, Madras, Mysore, Orissa, Punjab, Rajasthan and Uttar Pradesh.

#### Employees in Cement Factories

**4231. Shri Ram Krishan Gupta:** Will the Minister of Labour and Employment and Planning be pleased to state the estimated number of employees in cement factories in India as on the 31st March, 1958?

**The Deputy Minister of Labour (Shri Abid Ali):** The information as on the 31st March 1958 is not yet available. The average daily employment during the year 1957 was 24,952.

#### Export of Handloom Cloth

**4232. Shri D. C. Sharma:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No 400 on the 25th November, 1958 and state the result achieved during 1959 so far due to implementation of the scheme to increase the export of handloom cloth?

**The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):** It is yet too early to assess the results.

#### Community Radio Receiver Sets

**4233. Shri D. C. Sharma:** Will the Minister of Information and Broadcasting be pleased to state the progress made so far with regard to the installation of Community radio receiver sets in villages in the States (State-wise)?

**The Minister of Information and Broadcasting (Dr. Keskar):** A statement is laid on the Table of the Sabha. [See Appendix VIII, annexure No 61].

#### Kingsway Refugee Camp, Delhi

**4234** { Shri D. C. Sharma:  
Shri Padam Deo:

Will the Minister of Rehabilitation and Minority Affairs be pleased to refer to the reply given to Unstarred Question No 379 on the 25th November, 1958, and state the further progress made in meeting the demands of the residents of the Kingsway Refugee Camp in Delhi?